

ent and resentment among the people. In the interest of litigant public for justice to reach earlier and cheaper, it is highly imperative that a bench of the Orissa High Court is established at Sambalpur without further delay.

[Translation]

**(x) Need to set up new Propellant Factory in Warangal City of Andhra Pradesh to remove backwardness of area**

SHRI C. JANGA REDDY (Hanamkonda): We can divide Andhra Pradesh into three regions, namely, Telengana, Rayal Sema and Coastal Andhra. Telengana is a very backward area. The farmers are very unhappy in this region because of the lack of irrigation facilities. A big irrigation project was taken up on the Godavari river but it has not improved the situation as water has still not reached the fields. Similarly, Government has not set up any large-scale industry at Warangal. Warangal is a large city. Regarding education, medical facilities etc. it stands only next to Hyderabad in importance. Still it is economically backward. The old textile mill located here is running at a loss. Threats are being issued to close down the mill. The educated youths are taking to violence on account of unemployment and are involved in violent activities taking place in Karimnagar, Warangal, Adilabad and other districts. The people and the Government are both harassed due to it. In order to nip the violence, several crores are being spent but there are little chances of it being reduced. Violence can be put to an end only by providing employment to these youths. The Police will not be able to solve the problem of violence.

The Central Government has a proposal to set up a new Propellant Factory. The Economic and Statistical Experts Committee has also conducted a survey of the area and has recommended that it should be established at Warangal. Earlier also recommendation was made to set up a coach factory in this area but later the pro-

ject was shifted to Punjab for the sake of national unity. But if the new Propellant Factory is not established at Warangal, the people will be forced to launch an agitation. The Government should take an early decision in regard to setting up of the new Propellant Factory at Warangal so that the agitated people are quietened and the unemployed youths may entertain hopes of getting employment.

[Translation]

**(xd) Need to set up the proposed Fruit Research and Development Institute in hilly region of Uttar Pradesh like Ranikhet, Doonagiri, Jalana or Champawat**

SHRI HARISH RAWAT (Almora): Mr. Speaker, Sir, there is a proposal to set up an institute during the Seventh Five Year Plan period for research and development of fruits grown under temperate climatic conditions.

Such fruits are grown mainly in the hill areas of Himachal Pradesh, Jammu and Kashmir and Uttar Pradesh. Horticulture Universities and Research Centres are functioning in both the places excepting Uttar Pradesh.

Therefore, the Ministry of Agriculture is requested to set up the proposed institution in one of the hill areas of Uttar Pradesh like Ranikhet, Doonagiri, Jalana or Champawat.

SUSPENSION OF PROVISO TO RULE  
66

11.31 hrs.

[English]

THE MINISTER OF HOME AFFAIRS  
(S.BUTA SINGH): I beg to move:

"That this House do suspend the proviso to rule 66 of the Rules of